

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH

IN THE MATTER OF:

Touchstone Holdings Pvt. Ltd.

(CAA)-272(PB)/2017

.... Applicant/petitioner

Order under Section 230-232 of the Companies Act

Order delivered on 03.08.2018

Coram:

R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)


Ms. Deepa Krishan
Hon'ble Member (T)

PRESENTS:

ORDER

By Order of the Bench, the matter is listed on 07.08.2018.

03.08.2018
Ritu Sharma


(Nirmala Vincent)
Court Officer